PAIR PRICE SHOPS FOR CENTRAL GOVERNMENT SERVANTS IN DELHI

- •137. SHRI A. D. MANI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have any proposal under consideration for opening fair price shops for Central Government servants in Delhi; and
- (b) whether any suggestions have been made by responsible bodies of persons for the opening of such shops?

THE DEPUTY MINISTER in TOE MINISTRY OF HOME AFFAIRS (SHRIMATI MARAGATHAM CHANBRA-SEKHAR): (a) and (b) In pursuance of the recommendations of the Pay Commission and he Staff W°lare Ra-view Committee, the question of opening Consumer Co-operative stores to ensure supply to Government employees of articles of daily use at fair price is under consideration.

ADOPTION OF A SON BY THE MAHARAJA OF KOLHAPUR

- •138. SHRI B. D. KHOBARAGADE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Gov ernment have advised Shahaji Raje, the Maharaja of Kolhapur, to adopt Dilipsinh, son of Rajaramsmh Bhonsale of Nagpur, in preference to a son of Shrimati Padma Raje; and
- (b) if s->, what are the reasons for giving him such advice?

THE MINISTER OF HOME AFFAIRS (SHRI LAL BAHADUR): (a) and (b) The Maharaja of Kolhapur did not ask Government of India for any adv'ce in the matter. He indicated to the Government that he was desirous of adopting his grandson Dilipsinhrao as his son and heir. Government have informed him that they have no objection to the proposed adaption.

INCREASE IN THE PRICE OF COAL

- •139. DR. A. SUBBA RAO: WiU the Minister of MINES AND FUEL be pleased to state:
- (a) whether the Indian Mines Workers Federation has demanded tripartite meeting before any decision to increase the coal price is taken by Government; and
- (b) if so, what decision Government have taken in the matter?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) Yes.

(b) It is not proposed to hold any trpartite meeting as suggested by the Federation. The views expressed by the Federation were taken into account by Government before coming to a decision rn the question of increase in coal prices.

बिहार थ्रौर पश्चिमी बंगाल की कोयला खानें

- *१४० श्री महाबोर दास: वया खान तथा ईंधन मन्त्री यह वताने की कृश करेंगे कि:
- (क) वया सरकार बिहार और पश्चिमी बंगाल की कोयला खानों का राष्ट्रीयकरण करना चाहती है; यदि हां, तो कब तक; और
- (स) क्या सरकार ने कोगलः गरिनहन संगठन की स्थापना कर दी है; यदि हां, तो इस संगठन के सबस्य और पदाधिकारी कौन कौन हैं?

COAL MINES OF BIHAR AND WEST BENGAL

- •140. SHRI MAHABIR DASS: Will the Minister of MINES AND FUEL be pleased to state:
- (a) whether Government proDOse to nationalise the coal mines of Bihar and West Bengal; if so, by when; and
 - f[] English translation.

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(b) whether the Coal Transport
■Organization has been set up by Government, if so, who are the members and office-bearers of the Organization?

खान तथा इंधन मंत्री (श्री के व्ही० मालवीय) : (क) बिहार ग्रीर पश्चिमी बंगाल की कोयला खानों के राष्ट्रीयकरण के लिए कोई प्रस्ताव नहीं है।

(ख) सन्भवता प्रश्न सड़क एवं नदी मार्ग द्वारा को वले के प्रेषण से सम्बन्धित प्रताब की खोर संकेत करता है। यह प्रस्ताब सभी विचाराधीन है।

t[THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) There is no proposal for the nationalisation of Bihar and West Bengal coa! mines.

(b) The question presumably refers to the proposal for movement of coal by Road-eum-River route. The proposal is still under consideration.]

COAL CRISIS IN GUJARAT

"... /SHRI J. H. JOSHI: '\SHRI: M, C. SHAH:

Will the TMinister of MINES AND FUEL be pleased to state:

- (a) whether it is a fact that the coal crisis still continues in Gujarat; and
- (b) if so, what steps have been taken or are proposed to be taken to improve the p'osition of supply .of hard coke in Gujarat?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) From March, 1962 the position in regard to supply of coal to Gujarat has improved. In March and April, 1962, 10085 and 9861 wagons were despatched to that State respectively as against 9431 wagons despatched in January, 1962 and 7851 wagons in February, 1962.

(b) Arrangements have been made to move three block rakes at the rate of one block rake per month of nut coke from Bhilai Steel Works for foundries in Gujarat. One block rake for May, 1962 carrying 1100 tons has already moved. With a further increase in the allocation of about 160 wagons to Gujarat proposed to be made from 1st July, 1962, and increase in production from the Central India coalfields the supply position of coal and coke will show further improvement.

NATIONAL DISCIPLINE SCHEME

- *142. SHRI J. H. JOSHI: Will the Minister of EDUCATION be pleased to state:
- (a) the up-to-date progress of National Discipline Scheme in the States of Gujarat, Rajasthan and Punjab; and
- (b) whether these States receive any financial aid from the Central Government, and if so, how much?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) and (b). A Statement is laid on the Table of the House.

STATEMENT

(a) The number of schools covered under the National Discipline Scheme, the number of children under training and the approximate amounts spent annually in the three States are as under:—

,	Name of the State	Number of schools covered	Number of children under training	Approximate amount spent annually
				Rs.
	Gujarat	341	1,18,510	4.15 lakhs
	Rajasthan	185	94,946	3.32 lakhs
	Punjab	458	2,98,249	10.24 lakhs
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